

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-271(ND)/2018

In the matter of:

M/s. Synergy Property Development Services Pvt. Ltd....**Applicant**
Vs.
Pride Hotel Ltd.**Respondent**

Under Section: 9 of IBC Code, 2016.

Order delivered on 25.07.2018

CORAM

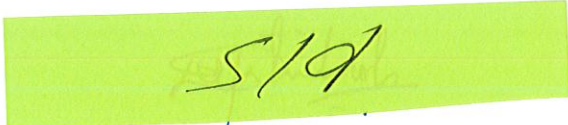
**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Balaji Srinivasan,
Mr. Sriranga S,
Ms. Pratiksha, Advs.
For the Respondent : Mr. Dhruv Gandhi, Adv.

ORDER

The learned counsel for the applicant seeks time to file additional documents in support of appeal. Two weeks are granted, with he copy in advance to the other side. For further consideration on 20.08.2018.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**